# (2)

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/Ind-3161/252/HDB/2017
NAME OF THE COMPANY	Bhavishya Cements Pvt Ltd
NAME OF THE PETITIONER(S)	Bhavishya Cements Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	252

#### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kriti Gupta	Pcs.	Cs vonteatseddy eg mail on	May and

#### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
*			

Heard, Ms. Kirti Gupta, PCS for the petitioner for complying objections raised by the registry. Post the case on 28.09.2017.

Member (Technical)

Member (Judicial)